

COURT – I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

D.F.R. No. 1077 of 2012 in I. A- No. 100 of 2013

Appeal No. 98 of 2014 & IA-190 of 2014

Appeal No. 134 of 2014 & I.A. No. 235 of 2014

Appeal No. 115 of 2014 & IA no. 207 of 2014

Appeal No. 116 of 2014 & IA no. 208 of 2014

Dated :22nd May, 2014

D.F.R. No. 1077 of 2012 in
I. A- No. 100 of 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.Appellant(s)
(Jointly through Haryana Power Purchase Centre)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Poowa Saigal
Ms. Anushree Bardhan
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Dhananjay Bajjal
Mr. Nikhil Nayyar for R-1
Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja
Mr. Akshat Jain for R-2

Contd...

Appeal No. 98 of 2014
& IA-190 of 2014

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : **Mr. M.G.Ramachandran**
Ms. Poowa Saigal
Ms. Anushree Bardhan
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : **Mr. Dhananjay Baijal**
Mr. Nikhil Nayyar for R-1
Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja
Mr. Akshat Jain for R-2

Appeal No. 134 of 2014 &
I.A. No. 235 of 2014

Prayas Energy Group ... Appellant(s)
Versus
Central Electricity Regulatory Commission
& Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir
Mr. Avinash Menon

Counsel for the Respondent(s): Mr. Somnath SHukla for R-2

Appeal No. 115 of 2014 &
IA no. 207 of 2014

In the matter of:

Gujarat Urja Vikas Nigam Ltd..Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): **Mr. Anand K.Ganesan**

Counsel for the Respondent(s): **Mr. Amit Kapur Caveator,**
Mr. Apoorva Misra and
Mr. Abhishek Munot
Mr. Kunal Kaul for R.2

Contd...

Appeal No. 116 of 2014 &
IA no. 208 of 2014

In the matter of:

Gujarat Urja Vikas Nigam Ltd..

....Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : **Mr. Anand K.Ganesan**
Counsel for the Respondent(s) : **Mr. Amit Kapur**
Ms. Poonam Verma
Mr. Gaurav Dudeja
Mr. Akshat Jain for R-2

ORDER

As agreed by both the parties, post the connected matters for further hearing on **28.05.2014 at 4.00 P.M.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

hcj/kt